

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No.20

Dated Guwahati, the 18th June, 2014

In terms of Order No. 04 dated 19th February, 2010 issued by this Registry vide Memo No. HC.III-29/2006/329-348/G dated 19.02.2010, it is hereby reiterated that in the Anticipatory Bail Applications filed before this Hon'ble Court, a paragraph has to be inserted in the body of the Bail Petition stating as to whether earlier any such Bail Application was filed, and if so, what order was passed thereon giving the number and date.

By Order,

Sd/- Pranjal Das
REGISTRAR (JUDICIAL)

Memo No.HC.III-35/2013/ 1171-1185 /G dated Guwahati, the 18th June, 2014
Copy for information to:

1. The Registrar (Vig. / Admn), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
3. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
10. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
- ✓ 11. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this order in the website of the Gauhati High Court.
12. The P.S. to Hon'ble Mr. / Dr.(Mrs.) Justice _____, Gauhati High Court, Guwahati.
13. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
14. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
15. C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL)

18-6-14